



**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.):
TIS HAZARI COURTS, DELHI**

ORDER

Upon selection to the post of Senior Personal Assistant, Group-B (Non-Gaz.), in PB Rs.9300-34800/- with Grade Pay of Rs.4800/-, Level-8 (7th CPC) plus other allowances admissible under the rules, following official is hereby provisionally taken on the Strength/Pay Rolls of this Establishment of Delhi District Court as Senior Personal Assistant, Group-B, with effect from the dates she joined the duties of this post, subject to her verification of character & antecedent.

Sl.No.	Category	Name of Sr.PA	Father's/Husband's Name	Date of Joining
1	UR	Ms. Megha Batra	D/o Sh. Deepak Dutta W/o Sh. Mukul Batra	12.09.2025 (F/N)

As per rule 21(1) of the Delhi District Courts Establishment (Appointment & Condition of Service) Rules, 2012, all appointments to the Service by direct recruitment shall be on probation for a period of two years.

Note:-

1. Official concerned is directed to submit the ECS Mandate form & Annexure-II along with necessary documents to the Accounts Branch of the Concerned District for preparation of salary.

[Signature]
16-10-2025

(VIRENDER KUMAR BANSAL)
Principal District & Sessions Judge (HQs), Delhi

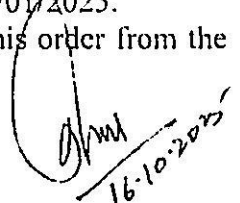
No. 81088-81113./Admn.I/Appt./Sr.PA/2024-2025

Dated : 16 OCT 2025

❖ **Copy forwarded for information and necessary action to:**

1. Ld. Principal District & Sessions Judges, West, South, South-East Districts, Delhi/New Delhi.

- (25)
2. The Head of Office/DDO, Accounts Branches, Central, West, South, South-East Districts, Delhi/New Delhi.
 3. Pay & Accounts Office (*through concerned Accounts Branches*), Central, West, South, South-East, Districts, Delhi/New Delhi.
 4. Branch In-Charge, *LAYERS*, THC, Delhi to upload this order on *LAYERS*.
 5. Branch In-Charge, Website Committee, THC, Delhi to upload this order on the web-site.
 6. Branch In-Charges/Dealing Assistants of all other concerned Offices/Branches are instructed to access this order from *LAYERS* or Web-Site of this office since paper based circulation of all the circulars/orders has been dispensed with vide office order bearing no.4417-4697/ Misc./Admn.II(HQs)/2025 dated 20/01/2025.
 7. Official concerned with the instruction to access this order from the *LAYERS* or Web-Site of this office.


Principal District & Sessions Judge (HQs), Delhi